



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,12th May 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH-I]

**REMOTE VIDEO HEARING WILL BE CONDUCTED
THROUGH GOOGLE MEET APPLICATION.FOR LINK,
CONTACT IN E-MAIL-rvcghc.courtj@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DETENTION				
1	WP(C)/364/2020 WITH LCR	TAFAJJUL HUSSAIN @ TAFAJJUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN MR R KARIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
2	I.A.(Civil)/1032/2021 (AT 2:00 PM), FIXED in W.P.(CrI.)/2/2021 WITH W.P.(CrI.)/2/2021	MUMTAZ BEGUM Versus THE STATE OF ASSAM AND 11 ORS. MUMTAZ BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. S KALITA MR. A GANGULY MR. S KALITA MR. A GANGULY MR P DAS MS V SAIKIA	GA, ASSAM SC, HEALTH GA, ASSAM MR. T C CHUTIA, "PUBLIC PROSECUTOR, ASSAM"

LEAVE NOTE OF ADVOCATES FOR 12/05/2021

1)	MR. L P SHARMA	19-04-2021	To	12-05-2021
2)	MR N DUTTA	28-04-2021	To	16-05-2021
3)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
4)	MR. M TALUKDAR	30-04-2021	To	17-05-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH]

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	WP(C)/2938/2017	SOFIOR RAHMAN Versus THE STATE OF ASSAM AND 11 ORS	MR.M R KHANDAKAR MR F K R AHMED MR J UDDIN MR.N I KHAN	MS.M BHATTACHARJEE MR.S CHAKRABARTY
	WITH			
2	WP(C)/7070/2015	MD. FULCHAN ALI SK. Versus THE STATE OF ASSAM AND 26 ORS	MR.M R KHANDAKAR MSN NASRIN MR.A RAHMAN	MR.B D DAS SC, APDCL(R 1-7)
	WITH			
3	WP(C)/3071/2017	SAMIDUR RAHMAN Versus THE STATE OF ASSAM and 11 ORS.	MR.M R KHANDAKAR MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
4	WP(C)/3086/2017	NOZRUL ISLAM AHMED Versus THE STATE OF ASSAM and 9 ORS.	MR.M R KHANDAKAR MR F K R AHMED MR J UDDIN MS.J A KHANAM	GA, ASSAM(R. 1.) SC, APDCLR. 2 to 7
	WITH			
5	WP(C)/3327/2017	SUKUR ALI Versus THE STATE OF ASSAM and 12 ORS.	MR.M R KHANDAKAR MR F K R AHMED MR J UDDIN MS.J A KHANAM	GA, ASSAM SC, APDCL
TO BE SPOKEN TO				
6	WP(C)/3014/2015 (AT 10:30 AM)	JAKIR HOSSAIN and 11 ORS Versus THE STATE OF ASSAM AND 69 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	SC, APDCL MS.R NEWARR-9,10,23-25, 27- 29,32,34,39,45,47,48,51,60, 63-68,70 MR.D SARMA(R-9,10,23-25, 27- 29,32,34,39,45,47,48,51, 60,63-68,70)
7	WP(C)/5454/2017 (AT 10:30 AM)	MAYNAL HOQUE and 10 ORS. Versus THE STATE OF ASSAM and 18 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	GA, ASSAM SC, APDCL
MOTION				
8	WP(C)/2883/2021 B/O	LABA RAM KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR H TALUKDAR MR R SARMA MS M DEKA	SC, SEC. EDU.

9	WP(C)/2892/2021 FIXED	TRIGYN TECHNOLOGIES LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	SC, ELEM. EDU GA, ASSAM SC, SSA
10	WP(C)/2956/2021 B/O	MEGHA GRANULES PVT LTD AND ANR Versus PUNJAB NATIONAL BANK AND ANR	MR. K N CHOUDHURY MR. H DAS MS. A GOGOI MR. D K NATH	SC, PNB

ORDERS

11	I.A.(Civil)/625/2020 FIXED in RFA/1335/2020 WITH RFA/1335/2020 (Filing Number)	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS	MR B D DAS MRS R DEKA MR D BHATTACHARYA MR H K SARMA	
12	I.A.(Civil)/1059/2021 (PDF COPY), B/O in WP(C)/1645/2021 WITH WP(C)/1645/2021	LACHIT BARKAKATI Versus THE STATE OF ASSAM AND 3 ORS. RANJAN KUMAR DAS Versus COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MR. S K DAS MR R KARIM MR D BARMAN	MR. S K DAS SC, EDU SC, SEBA SC, SEC. EDU. MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL SINGLE BENCH

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1075/2021 (PDF COPY), B/O	DHARMESWAR ROY @ RUPAM DAS @ JITU Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
2	Bail Appln./1077/2021 (PDF COPY), B/O	JAIRUL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR M HOQUE MS S DEVI	PP, ASSAM
MOTION				
3	AB/1377/2021 (PDF COPY), B/O	SORAB ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
4	AB/1378/2021 (PDF COPY), B/O	SAIDUL ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR J ISLAM MR. S Z RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
5	Bail Appln./1037/2021 (PDF COPY)	NUR SAMAD ALI @ NUR SAMAD Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
BAIL HEARING				
6	AB/1091/2021 B/O	PRATYUSH DUTTA @ PARITUSH DUTTA AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY (P- 2) MR G CHOUDHURY MR. J C GOGOI MR. K KALITA MR. A AHMED (P-2) MS S KAUSHIK MR B ISLAM	PP, ASSAM
WITH				
7	Bail Appln./852/2021	BIKASH GOGOI AND 2 ORS Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
8	AB/1246/2021	SUKUMUDDIN Versus THE STATE OF ASSAM	MR. S I BORA MS. P HAZARIKA	PP, ASSAM

9	AB/1249/2021 B/O	UTSAV KADAM Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO	MS. S SARMA PP, ASSAM
WITH				
10	Bail Appln./997/2021	UTSAV KADAM Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO	MS. S SARMA PP, ASSAM
11	AB/1282/2021 FIXED	MANOJ ALI Versus THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CRIMINAL SINGLE BENCH]

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MOTION (BA)				
1	Bail Appln./937/2021 B/O	RAVI KANT GUPTA AND 2 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. M H SAIKIA MR. I U CHOWDHURY	SPL PP WILDLIFE FOREST ASSAM
2	Bail Appln./991/2021 FIXED	RIMA DAS @ RIMPI DAS AND ANR Versus THE STATE OF ASSAM	MR. R C SAIKIA MR S DAS	PP, ASSAM
3	Bail Appln./1004/2021 FIXED	JOBI GADI Versus THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA	SPL PP WILDLIFE FOREST ASSAM
4	Bail Appln./1045/2021 (PDF COPY), B/O	SAHJAMAL UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. S SAIKIA	PP, ASSAM
5	Bail Appln./1051/2021 (PDF COPY), FIXED	ARJUN AGRAWAL @ ARJUN AGARWAL AND 2 ORS. Versus THE UNION OF INDIA	MR. D SAIKIA MR. K K DUTTA	SC, CUSTOMS
6	Bail Appln./1057/2021 (PDF COPY), B/O	AJAY RAI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. A SARMAH MS. S SAIKIA	PP, ASSAM
7	Bail Appln./1060/2021 (PDF COPY), B/O	KHARGESWAR PATHAK AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY MR. R BARTHAKUR	PP, ASSAM
8	Bail Appln./1071/2021 B/O	MEHBUB AHMED Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
MOTION				
9	AB/1240/2021 FIXED	ABUL HUSSAIN MAZUMDER @ TUTA MASTER AND ANR Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR A K AZAD	PP, ASSAM
10	AB/1361/2021 (PDF COPY), FIXED	APU SARMAH Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM

11	AB/1364/2021 FIXED	DHANJIR ALI @ DHANJUR ALI Versus THE STATE OF ASSAM	MR P DAS A DAS MR P PRAWAR	PP, ASSAM
12	AB/1375/2021 (PDF COPY), B/O	NASIR UDDIN AND 5 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. R A CHOUDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./834/2021 FIXED	MD. JAHURUL ISLAM Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
14	Bail Appln./922/2021 B/O	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS S S ZIA	PP, ASSAM
15	Bail Appln./953/2021 FIXED	BANESH ALI @ BANES ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	PP, ASSAM
16	Bail Appln./996/2021 FIXED	SAHID AHMED LASKAR Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
17	Bail Appln./1011/2021 (PDF COPY), FIXED	ASHRAFUL HOQUE JINNAH AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
18	Bail Appln./1024/2021 FIXED	MOHIDUR ISLAM CHOUDHURY Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
<u>BAIL HEARING</u>				
19	AB/1297/2021 (PDF COPY), FIXED	BHOGESWAR DAS Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM
20	AB/1317/2021 (PDF COPY), FIXED	NABA KUMAR DEKA BARUAH Versus THE STATE OF ASSAM	MR R SENSUA MR. K MOHAMMED	PP, ASSAM

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